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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00451/2019**

**Thursday, this the 27<sup>th</sup> day of February, 2020**

**C O R A M :**

**HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Shibulal.P.N.,  
TGT Mathematics,  
Jawahar Navodaya Vidyalaya,  
Lakkidi, Wayand – 673 576.  
Residing at Jawahar Navodaya Vidyalaya Quarters,  
Lakkidi, Wayand – 673 576. ...Applicant

**(By Advocate Mr.Vishnu.S.Cempazhanthiyil)**

**v e r s u s**

1. The Deputy Commissioner (Pers.),  
Navodaya Vidyalaya Samiti (Hyderabad Region),  
Ministry of Human Resource & Development,  
1-1-10/3, Sardar Patel Road,  
Secunderabad – 500 003.
2. The Commissioner,  
Navodaya Vidyalaya Samiti,  
Department of School Education & Literacy,  
Government of India, B15, Institutional Area,  
Sector 62, Noida, Gautam Budh Nagar Dist,  
Uttar Pradesh – 201 309.
3. Mrs.Jyothi.V.G.,  
TGT Mathematics,  
Jawahar Navodaya Vidyalaya,  
Kollam – 691 506. ...Respondents

**(By Advocates Mr.Millu Dandapani [R1-2]  
and Mr.Ajith Mohan & Mr.Varghese John [R3])**

This application having been heard on 27<sup>th</sup> February 2020, the Tribunal on the same day delivered the following :

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**O R D E R (O R A L)**

Pursuant to the order passed by this Tribunal on 5.9.2019 & 3.12.2019, the respondents have positively considered the request of the applicant and issued transfer order F.No.1-4/NVS(HR)/Estt-II/2019-20 dated 20.2.2020 transferring the applicant from JNV, Wayand to JNV, Kollam on his request. Copy of the aforesaid order is taken on record. Learned counsel for the applicant submitted that on the basis of the aforesaid order, the O.A may be closed.

2. In the light of the above, the O.A is closed. Consequently, M.A.No.180/823/2019 and M.A.No.180/169/2020 are also closed. Needless to mention here that the applicant will be relieved after 31.3.2020 in accordance with the aforesaid order dated 20.2.2020. It has been noted by the Tribunal that Respondent No.3 has also been accommodated at JNV, Kottayam by the said order. There shall be no order as to costs.

(Dated this the 27<sup>th</sup> day of February 2020)

**ASHISH KALIA  
JUDICIAL MEMBER**

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**List of Annexures in O.A.No.180/00451/2019**

- 1. Annexure A-1** – A copy of the Disability Assessment Certificate issued by the Wayanad District Medical Board.
- 2. Annexure A-2** – A copy of the Psychological Assessment Report in respect of applicant's son.
- 3. Annexure A-3** – A copy of the Disabilities Act, 2016 (relevant portion).
- 4. Annexure A-4** – A copy of the O.M.No.AB 14017/41/90-Estt.(RR) dated 15.2.1991 issued by the Ministry of Personnel, Public Grievances and Pensions.
- 5. Annexure A-5** – A copy of the O.M.No.42011/3/2014-Estt.(Res.) dated 17.11.2014 issued by the Ministry of Personnel, Public Grievances and Pensions.
- 6. Annexure A-6** – A copy of the request dated 17.11.2018 to the 1<sup>st</sup> respondent (Hyderabad Region).
- 7. Annexure A-7** – A copy of the request dated 7.1.2019.
- 8. Annexure A-8** – A copy of the communication F.No.2-2/2018/NVS(Estt.II)/18765-67 dated 31.1.2019 issued by the 2<sup>nd</sup> respondent.
- 9. Annexure A-9** – A copy of the request dated 18.2.2019 to the 2<sup>nd</sup> respondent.
- 10. Annexure A-10** – A copy of the notification No.F.2-1/2019(ATD)-NVS(Estt.II)/806 dated 30.5.2019 issued by the 2<sup>nd</sup> respondent.
- 11. Annexure A-11** – A copy of the Medical Report issued by the Regional Cancer Centre, Trivandrum in respect of applicant's mother.
- 12. Annexure A-12** – A copy of the representation dated 4.6.2019.
- 13. Annexure A-13** – A copy of the communication dated 25.6.2019 issued by the Block Programme Officer, BRC Kottarakara.
- 14. Annexure A-13(a)** – English translation of Annexure A-13.
- 15. Annexure A-14** – A copy of the proposed transfer list for Annual Transfer Drive 2019 in respect of TGT Mathematics.

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**16. Annexure A-15** – A copy of the final transfer list for Annual Transfer Drive 2019 in respect of TGT Mathematics.

**17. Annexure A-16** – A copy of the Office Order No.F.No.2-2/2019(TGT Mathematics)/NVS(Estt.II)/547 dated 6.9.2019 issued by the Deputy Commissioner (Estt.II).

**18. Annexure R-3(1)** – A copy of the representation dated 23.8.2019 to the Commissioner, NVS.

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